

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),  
TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),  
DBA ELECTIONS-2024

No. \_\_\_\_\_/EC/DBA/2024

Dated 19.03.2025

To,

(i) Sh. Ravinder Singh, Advocate,  
Chief Election Commissioner,  
for Delhi Bar Association Election 2025

(ii) Sh. Atul Rathi,  
Returning Officer,  
for Delhi Bar Association Election 2025

Sub: Disbursement of Proximity Card.

Respected Sir,

This is to inform you that the Committee is in receipt of 07 Proximity Cards, delivered to the undersigned today i.e. on 19.03.2025. The Proximity Cards alongwith their lanyards are available with the office of the undersigned for due disbursement to the concerned members of the Delhi Bar Association for enabling them to cast their vote in the forthcoming elections.

The list of Ld. Members of the DBA whose Proximity Cards have been received from the agency is annexed herewith, (in alphabetical order).

The undersigned, accordingly, requests your good offices to inform the Ld. Members whose names is reflected in the list for **collecting their Cards at the earliest between 11:00 a.m. to 04:00 p.m** from Ground Floor, Extension Block, Tis Hazari Courts.

Your good offices are also requested to upload the said lists sent earlier on official website of DBA, display on notice board and social media for wide circulation in order that all the Ld. Members mentioned in the list become aware as to availability of the Proximity Cards with the undersigned for their timely collection.

The Ld. Members may also be informed that the Cards are to be collected personally on the submission of self attested copy of ID of BCD/DBA or to ensure that they personally come present for collecting the

3/19/25  
C

Card.

Should there be any concern, Ld. Members can contact  
Sh. Praveen (Mobile No.9311266662) for due assistance.

Approved  
With  
Ld. Chairman  
DBA EC-2024

Yours Sincerely,



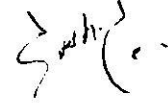
Nodal Officer,  
Election Committee DBA 2024

No. 14751 /EC/DBA/2024

Dated 19 MAR 2025

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) ✓ The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi  
with directions to upload the list and letter on the official website of  
Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (IIQ), THC, Delhi with direction to display the letter and  
list on all notice boards and other necessary places.



Nodal Officer, Election Committee  
DBA Election 2024

**Delhi Bar Association**

S.NO	Name	Parent/Spouse Name	Enrollment No.	Mobile No.	E-Mail	MemberShip No	Signature
1	SHAILESH KUMAR	SURENDRA PRASAD SHAR	D/1300/2004	9891285888	advshaileshkumar@gmail.com	S- 2393	
2	SUNITA	SARABJEET SINGH	D/4217/2017	9953404700	sunita22thakur@yahoo.com	S-4055	
3	NAVNEET SHARMA	U S SHARMA	D/769/07	9868546432	navneetsharmaadvocate@gmail.	N-752	
4	DARSHAN LAL	DURGA RAM	D/762/2020	7838353735	dolliyavijeta@gmail.com	D-762	
5	ASHISH KUMAR OJHA	SHIVA SHANKAR OJHA	D/3225-C/2011	9984424539	oashish494@gmail.com	A-3850	
6	SANJAY KUMAR JAIN	BABU RAM JAIN	D/1193/1995	9899601838	sanjayjains657@gmail.com	S-1130	
7	SANJAY KANOJIA	SH DEV NATH KANOJIA	D/977/1998-R	8527065383	advsanjaykanojia72@gmail.com	S - 1494	

*(Handwritten mark)*